

**DISTRICT & SESSION COURT,  
DADRA & NAGAR HAVELI,  
SILVASSA.**

- READ:** 1) Hon'ble High Court Circular with Letter No.Insp-I/30/2021, dated 05/04/2021.  
2) SOP issued by the Hon'ble High Court Bombay bearing No.Insp-I/132/2020, dated 27/11/2020.  
3) This office Circular No.DC/Silvassa/Admin./2020/1745, dated 30/11/2020.

**CIRCULAR  
(NO.05/2021)**

In view of Circular dated 05/04/2021 issued by the Hon'ble High Court, Bombay, I the undersigned is pleased to pass the following directions regarding functioning of Judicial and Administrative work in the District & Sessions Court and its Subordinate Courts in the Judicial District of Dadra & Nagar Haveli, Silvassa w.e.f. 07/04/2021 till further orders.

Courts	Judicial Working	Office Working
All Courts in Judicial District, Dadra & Nagar Haveli, Silvassa	<u>First Shift –</u> 11.00 A.M. To 01.00 P.M.	<u>First Shift –</u> 10.30 A.M. To 01.00 P.M.
	<u>Second Shift –</u> 02.00 P.M. To 04.00 P.M.	<u>Second Shift –</u> 02:00 P.M. To 04:30 P.M.
		<u>Lunch Time –</u> 01:00 P.M. To 02:00 P.M.


**GENERAL INSTRUCTIONS**

- 1) The Judicial Officers are instructed to take up remand and urgent matters physically.
- 2) The Courts may take up other matters e.g. fixed for recording of evidence, hearing of arguments etc. via virtual platform.
- 3) The Courts may take up the matters physically which are either brought or scheduled for compromise / compounding.
- 4) **All Courts shall remain closed on every Saturday** and to take up only remand and urgent matters, as being taken up on holidays.
- 5) The Judicial Officers may not pass any adverse order owing to the absence of the advocates, parties, witnesses or accused persons.

- 6) All the safety / precautionary measures envisaged vide **SOP dated 27/11/2020** shall apply mutatis mutandis.

No.: DC/Silvassa/Admin./2021/660  
Date: 06/04/2021.

X  
X  
X  
X  
X

  
06/04/2021  
**[Ms. U.M. Nandeshwar]**  
Principal District & Sessions Judge  
Dadra and Nagar Haveli,  
Silvassa

**Copy to:-**

- 01] The Civil Judge (SD) & Chief Judicial Magistrate, D&NH, Silvassa.
- 02] The Civil Judge (JD) & Judicial Magistrate (F.C.), D&NH, Silvassa.  
With a direction to convey the contents of this circular to all the employees of their respective courts.
- 03] The President/Secretary, Silvassa Bar Association / D&NH Bar Association with a request to convey the contents of this circular to their litigants.
- 04] The Collector, Dadra & Nagar Haveli, Silvassa.
- 05] The Government Pleader, District & Session Court, D&NH, Silvassa.
- 06] The Public Prosecutor, District & Session Court, D&NH, Silvassa.
- 07] The Assistant Public Prosecutor, District & Session Court, D&NH, Silvassa.
- 08] The SHO, Silvassa / Khanvel, D&NH, Silvassa.